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കേരള സർക്കാർ  
Government of Kerala  
2018



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 മാർച്ച് 27 27th March 2018	നമ്പർ No. } 13
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		1940 ചൈത്രം 6 6th Chaithra 1940	

## PART IV

# Private Advertisements and Miscellaneous Notifications

Shri Sunil, K., Clerical Assistant, LRS, Thiruvazhamkunnu (Electoral Roll No. 250) secured 103, 19, 143 valid votes respectively. Shri Sunil, K., Clerical Assistant, LRS, Thiruvazhamkunnu (Electoral Roll No. 250) who has secured more number of valid votes is declared elected as Member to the Management Council from the Constituency of Non-Teaching Staff.

- III. As the number of candidates validly nominated and not withdrawn exceeded the number of vacancies (3 vacancies) to be filled up by election in respect of the constituency of Teaching Staff to the Management Council, it was proceeded with election from the constituency of Teaching Staff and the contesting candidates viz. Dr. Leeba Chacko, Assistant Professor, ARG&O, CVAS, Pookode (Electoral Roll No. 24), Dr. Narayanan, M. K., Assistant Professor, Surgery, CVAS, Mannuthy (Electoral Roll No. 133), Dr. Sabin George, Assistant Professor, LPM, CVAS, Mannuthy (Electoral Roll No. 142), Dr. Girish Varma, G., Professor, Physiology, CVAS, Mannuthy (Electoral Roll No. 180) secured 79, 100, 96, 27 valid votes respectively after the completion of the final counting. Dr. Leeba Chacko, Assistant Professor, ARG&O, CVAS, Pookode (Electoral Roll No. 24), Dr. Narayanan, M. K., Assistant Professor, Surgery, CVAS, Mannuthy (Electoral Roll No. 133) & Dr. Sabin George, Assistant Professor, LPM, CVAS, Mannuthy (Electoral Roll No. 142) have secured more number of valid votes are declared elected as Members to the Management Council from the Constituency of Teaching Staff.
- IV. As the number of the candidates validly nominated and not withdrawn did not exceed the number of vacancies to be filled up by election in respect of the constituency of the members of the Legislative Assembly (one shall be a Member belonging to

Scheduled Caste or Scheduled Tribe), the validly nominated candidates Smt. E. S. Bijimol (92-Peerumade), Member, Legislative Assembly, Panthalooparambil, Elappara P. O., Idukki-685 501 (Electoral Roll No. 28) & Shri O. R. Kelu (17-Mananthavady), Member, Legislative Assembly, Olanchery Puthenmittom, Kattikulam P. O., Wayanad-670 646 (Electoral Roll No. 53) are declared to have been duly elected as the members to the Management Council of the University from the constituency of the members of the Legislative Assembly.

(Sd.)

Wayanad.

*Registrar & Returning Officer.*

**THE PALACE ADMINISTRATION BOARD**

Kalikotta Palace, Thripunithura

**NOTIFICATION**

Under the provision 4 of the Proclamation IX of 1124 Cochin dated 29-6-1949 promulgated by the Maharaja of Cochin, I hereby renominate the following member of the Cochin Royal Family as Trustee of the Palace Administration Board for a period of three years from 3-2-2018.

1. Sri Rama Varma Sivadasan Thampuram,  
S/o Moorkanad Padmanabhan Namboodiri (Late),  
Keravilasom Palace, Palace No. 8,  
'Kedaram',  
Thripunithura. Trustee

Thrpthi,  
Pallippurathumana,  
Chottanikkara,  
Ernakulam District.

KERALA VARMA HARIDASAN THAMPURAN,  
*President in Charge.*